

1	2	3	4	5
21.	Orissa	65.0	61.2	0.990
22.	Punjab	66.4	38.0	1.488
23.	Rajasthan	69.7	53.1	0.753
24.	Sikkim	59.2	60.0	0.117
25.	Tamil Nadu	64.2	53.2	0.815
26.	Tripura	62.9	65.1	0.348
27.	Uttar Pradesh	73.9	49.9	13.270
28.	Uttarakhand	61.4	55.2	3.54
29.	West Bengal	61.0	63.2	2.070
30.	A & N Islands	N.A	N.A	0.082
31.	Chandigarh	N.A	N.A	0.111
32.	Daman & Diu	N.A	N.A	0.009
33.	D & N Haveli	N.A	N.A	0.022
34.	Lakshdweep	N.A	N.A	0.010
35.	Ponidcherry	N.A	N.A	0.110
	India	69.5	55.3	71.199

Utilization certificate for drawal of medicines

3029. SHRI BALWINDER SINGH BHUNDER:

SHRI O.T. LEPCHA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that for life saving drugs, which are issued through medical store depots, every time for drawal of medicines, utilization certificate is insisted upon;

(b) whether it is also a fact that such utilization certificate is required to be signed by the CMO In-charge of the Dispensary and the Specialist recommending medicines besides the patients;

(c) whether this amount to harassment to the patient whom the specialist had recommended medicines for three months but for drawal of medicines, the patient has to visit the specialist every month to get the utilization certificate signed; and

(d) the steps being taken to remedy the situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Utilization certificate is required for the issue of medicines from second time onwards. The Life Saving Drugs are costly medicines. To avoid wastage/misuse, utilization certificate is required. This is to ensure the accountability of the stake holders like the users of the medicines and also the prescriber of the same.

(b) In case of injectables the utilization certificate is to be signed by the Specialist recommending the medicine besides the patient and counter signed by the CMO Incharge of the dispensary. The utilization certificate for tablets/capsules is to be signed by the beneficiary and counter signed by the CMO Incharge of the dispensary concerned.

(c) and (d) No. This does not amount to harassment to the patient. The medicines can be given for three months if the specialist has recommended it for three months and the utilization certificate is to be obtained by the patient for the next round. The effect of the CGHS is to make optimal utilization of resources with the least wastage.

Clearing of backlog in vacancies in Safdarjung Hospitals, Delhi

3030. SHRI NARAYAN SINGH KESARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps taken to clear backlog vacancies in promotion to the posts of Senior Physiotherapist in Safdarjung Hospital, Delhi;

(b) whether the steps involve clearing the backlog in reserved categories;

(c) whether the UPSC was consulted before sending the formal proposal;

(d) whether UPSC's objections were remedied in the time-bound manner as per DoPT norms; and

(e) if so, the details thereof?